MANIPUR GAZETTE

E X T R A O R D I N A R Y

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GOVERNMENT OF MANIPUR
SECRETARIAT: LAW & LEGISLATIVE AFFAIRS DEPARTMENT

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 17th December, 2025

No. Judl-1/24/2025-SEC-LAW: On the recommendation of the High Court of Manipur vide letter No. HCMEST-26011/1/2025-ESTT-II/19242 dated 11th September, 2025, the Governor of Manipur is pleased to promote the following 7(seven) MJS Grade- I Judicial Officers to MJS Grade- I (Selection Grade) from the date mentioned against their names in the pay scale of Rs. 163030-219090 (J-6 Level) per month with allowances admissible under the relevant rules:

Sl. No.	Name of Judicial Officer & Present place of posting	Date of promotion to MJS-I	Date of completion of 5 years of service	Date of promotion to Selection Grade
1.	Shri Yumkham Rother, District & Sessions Judge, Imphal West.	03-05-2018	02-05-2023	03-05-2023
2.	Smt. Binny Ngangom, Judge Family Court, Manipur	03-05-2018	02-05-2023	03-05-2023
3.	Shri Samom Ibjen, District & Sessions Judge,Bishnupur	25-11-2019 (Direct recruitment)	24-11-2024	25-11-2024
4.	Shri N. Keertichand Singh, Secretary (Judl.)	25-11-2019 (Direct recruitment)	24-11-2024	25-11-2024
5.	Shri Lamkhanpau Tonsing,District & Sessions Judge, Tamenglong	11-08-2020	10-08-2025	11-08-2025
6.	Shri Ojesh Mutum, Registrar General, High Court of Manipur	11-08-2020	10-08-2025	11-08-2025

7.	Shri Letkho Kipgen, District & Sessions Judge, Ukhrul.	11-08-2020	10-08-2025	11-08-2025

By orders & in the name of the Governor,

SUZANE THINGBAIJAM,
Joint Secretary (Law),
Government of Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
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